

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-271-2020**

Christabel Maria de Menezes ... Petitioner

Versus

State of Goa through
Chief Secretary & Ors. ... Respondents

Shri Iftikhar Agha, Advocate for the Petitioner.

Shri S.P. Munj, Additional Government Advocate for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 19th OCTOBER 2020****P.C. :**

Shri S.P. Munj, the learned Additional Government Advocate, informs the Court that he has instructions to appear for the respondents. He seeks time to file reply.

2. Post the matter on 02.11.2020.

DAMA SESHADRI NAIDU, J.

NH